

No. G.S.R. 12 in Gazette of India dated the 3rd January, 1970 under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952. [*Placed in Library See No LT-2707/70*]

**NOTIFICATION UNDER ESSENTIAL
COMMODITIES ACT,**

**THE MINISTER OF STATE IN THE
MINISTRY OF FOOD, AGRICUL-
TURE, COMMUNITY DEVELOPMENT
AND COOPERATION (SHRI ANNASAHIB
SHINDE) : I beg to lay on the Table. :—**

- (1) A copy of Notification No. G.S.R. 2747 published in Gazette of India dated the 13th December, 1969 (English version) and the 24th January, 1970 (Hindi version), making certain amendment to Notification No. G.S.R. 1842 dated the 24th December 1964, under sub-section (1) of section 12A of the Essential Commodities Act, 1955.
- (2) A copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—
 - (i) The Roller Mills Wheat Products (Ex-mill) Price Control Order, 1969 (Hindi version) published in Notification No. G.S.R. 1103 in Gazette of India dated the 13th December, 1969.
 - (ii) The Fertiliser (Control) Amendment Order, 1969 published in Notification No. G.S.R. 2558 in Gazette of India dated the 1st November, 1969.
 - (iii) The Foodgrains (Prohibition of Use in Manufacture of Starch) Amendment Order, 1969, (Hindi version) Published in Notification No. G.S.R. 2608 in Gazette of India dated the 13th December, 1969.
 - (iv) G.S.R. 2669 (Hindi version) published in Gazette of India

dated the 13th December, 1969.

- (v) The Madhya Pradesh Rice Procurement (Levy) Amendment Order, 1970, published in Notification No. G.S.R. No. 157 in Gazette of India dated the 24th January 1970.
- (iv) The Fertiliser (Control) Amendment Order, 1970, published in Notification No. G.S.R. 217 in Gazette of India dated the 23rd January, 1970.
- (vii) G.S.R. 218 published in Gazette of India dated the 4th February, 1970 rescinding the Andhra Pradesh Rice and Paddy (Restriction on Movement) Order, 1965.
- (viii) The Foodgrains Movement Restrictions (Exemption of Seeds) Order, 1970, published in Notification No. G.S.R. 233 in Gazette of India dated the 12th February, 1970.
- (ix) G.S.R. 266 published in Gazette of India dated the 22nd February, 1970.
- (3) A statement showing reasons for delay in laying the Notification mentioned at item (2) (ii) above. [*Placed in Library. See No: LT-2708/70 and 2709/70*]

**REPORT OF INQUIRY INTO ACCIDENT
AT NEW SATGRAM COLLIERY,
WEST BENGAL, ON THE 21ST
NOVEMBER, 1969.**

SHRI S.C. JAMIR : I beg to lay on the Table a copy of the Report of Inquiry into the fatal accident at New Satgram Colliery, West Bengal, on the 21st November, 1969. [*Placed in Library See No. LT-2710/70*]

12.24 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secre-